

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) The object of including eminent citizens in the Patient Welfare Committee Rogi Kalyan Samities (RKS) was to have a positive impact in the functioning of the Committee. However, the Government is not aware of any evaluation/study that has looked into whether the presence of distinguished citizens in the Patient Welfare Committees has had a positive impact on the functioning of the committees.

(c) Under the National Health Mission (NHM), guidelines have been issued to States/UTs for constitution of Rogi Kalyan Samitis/Hospital Management Committee at all public health facilities at the level of Primary Health Centre and above. Out of 31384 public health facilities of Primary Health Centre level and above as per Rural Health Statistics, 2013, there are 31279 RKS constituted across the country as on 31st March, 2014. One of the critical components of NHM is the provision of corpus grants to RKS on an annual basis which is to be utilized by the RKS for improvement of facilities and services for patients. The RKS also has authority to raise resources including through user charges.

Skewed Sex Ratio

3678. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that child sex ratio in India according to the latest census of India is the lowest since Independence;

(b) whether it is a fact that India is among the only two countries in the world where the infant mortality rate of females is higher than that of males; and

(c) whether Government is aware of the adverse consequences of an artificially skewed sex ratio on India's welfare and development?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) Yes, Sir. As per the Census, 2011 the child sex ratio (0-6 years) has shown a decline from 927 females per thousand males in 2001 to 919 females per thousand males in 2011, which is the lowest since independence.

(b) Gender-wise International comparison of Infant Mortality is not available, However, as per the "State's of the World Children" Report 2014 published by UNICEF, 40 countries have higher female under five mortality rate than India, The international comparison of female under five mortality rate is given in the Statement (*See below*).

(c) Yes. Government has adopted a multi-pronged strategy entailing schemes and programmes and awareness generation/advocacy measures to build a positive environment for the girl child through gender sensitive policies, provisions and legislation. The measures include the following :

- The Government has intensified effective implementation of the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and amended various provisions of the Rules.
- The Government is rendering financial support to the States and UTs for operationalisation of PNDT Cells, Capacity Building, Orientation and Sensitisation Workshop, Information, Education and Communication campaigns and for strengthening structures for the implementation of the PC and PNDT Act under the National Rural Health Mission (NRHM).
- The Minister of Health and Family Welfare has requested all the State Governments to strengthen implementation of the Act and to ensure timely steps to stop illegal sex determination.
- Program review at the State level has been intensified. Five regional review workshops for North, West, central, north east and Southern regions have been organized to evaluate and review the progress of implementation of PC and PNDT Act in the country during 2013-14.
- Directions given *vide* Order dated 04.03.2013 by the Hon'ble Supreme Court in the matter of WP(C) 349/2006 were communicated to the States/UTs at the level of Health Minister to Chief Ministers and Chief Secretaries to ensure immediate compliance.
- The Prime Minister has urged the Chief Ministers of all States to provide personal leadership to reverse the declining trend in Child Sex Ratio (CSR) and address the neglect of the girl child through focus on education and empowerment.
- Inspections by the National Inspection and Monitoring Committee (NIMC) have been scaled up. Inspections have been carried out in 45 districts of 19 States including Gujarat, Uttar Pradesh, Rajasthan, Maharashtra, Madhya Pradesh (twice), Delhi (twice), Bihar, Odisha, Haryana, Punjab, Andhra Pradesh, Chhattisgarh (twice), Uttarakhand, Himachal Pradesh, Karnataka and Jharkhand. A total of 142 clinics were inspected and 59 clinics were sealed from August 2011- March 2014. 28 cases have already been filed in court.
- States have been advised to focus on Districts/Blocks/Villages with low Child Sex Ratio to ascertain the causes, plan appropriate behaviour change communication campaigns and effectively implement provisions of the PC and PNDT Act.

Statement*International comparison of female under five mortality rate (U5MR), 2012*

Sl. No.	Countries and areas	Female U5MR, 2012	Sl. No.	Countries and areas	Female U5MR, 2012
1.	Sierra Leone	173	26.	Pakistan	82
2.	Angola	156	27.	Mauritania	76
3.	Chad	142	28.	Djibouti	75
4.	Somalia	141	29.	Swaziland	75
5.	Democratic Republic of the Congo	137	30.	Comoros	72
6.	Central African Republic	122	31.	Haiti	69
7.	Mali	122	32.	Liberia	69
8.	Guinea-Bissau	119	33.	Gambia	68
9.	Nigeria	118	34.	Kenya	68
10.	Niger	110	35.	Sudan	67
11.	Cote d'Ivoire	99	36.	Ghana	66
12.	Burundi	98	37.	Lao People's Democratic Republic	66
13.	South Sudan	98	38.	Malawi	66
14.	Burkina Faso	97	39.	Ethiopia	62
15.	Guinea	96	40.	Uganda	62
16.	Afghanistan	95	41.	India	59
17.	Equatorial Guinea	94	42.	Papua New Guinea	58
18.	Lesotho	92	43.	Gabon	57
19.	Congo	91	44.	Yemen	56
20.	Cameroon	89	45.	Kiribati	55
21.	Togo	89	46.	Senegal	55
22.	Benin	85	47.	Madagascar	54
23.	Mozambique	85	48.	Tajikistan	52
24.	Zambia	83	49.	Timor-Leste	52
25.	Zimbabwe	83	50.	Rwanda	51

Sl. No.	Countries and areas	Female U5MR, 2012	Sl. No.	Countries and areas	Female U5MR, 2012
51.	United Republic of Tanzania	50	76.	Democratic People's Republic of Korea	26
52.	Botswana	49	77.	Philippines	26
53.	Sao Tome and Principe	49	78.	Dominican Republic	24
54.	Eritrea	47	79.	Kyrgyzstan	23
55.	Myanmar	47	80.	Mongolia	22
56.	Turkmenistan	45	81.	Nicaragua	22
57.	Bhutan	40	82.	Niue	22
58.	South Africa	40	83.	Saint Vincent and the Grenadines	21
59.	Nepal	39	84.	State of Palestine	21
60.	Bangladesh	38	85.	Cabo Verde	20
61.	Bolivia (Plurinational State of)	38	86.	Ecuador	20
62.	Cambodia	35	87.	Egypt	20
63.	Micronesia (Federated States of)	35	88.	Fiji	20
64.	Namibia	35	89.	Honduras	20
65.	Uzbekistan	34	90.	Paraguay	20
66.	Marshall Islands	33	91.	Vietnam	20
67.	Nauru	33	92.	Palau	19
68.	Azerbaijan	32	93.	Trinidad and Tobago	19
69.	Guyana	31	94.	Algeria	18
70.	Iraq	31	95.	Jordan	18
71.	Guatemala	29	96.	Suriname	18
72.	Morocco	28	97.	Barbados	17
73.	Solomon Islands	28	98.	Georgia	17
74.	Indonesia	27	99.	Iran (Islamic Republic of)	17
75.	Tuvalu	27	100.	Bahamas	16

Sl. No.	Countries and areas	Female U5MR, 2012	Sl. No.	Countries and areas	Female U5MR, 2012
101.	Belize	16	127.	Bulgaria	11
102.	Colombia	16	128.	Romania	11
103.	Kazakhstan	16	129.	Thailand	11
104.	Panama	16	130.	Tonga	11
105.	Peru	16	131.	Kuwait	10
106.	Republic of Moldova	16	132.	Oman	10
107.	Saint Lucia	16	133.	Antigua and Barbuda	9
108.	Samoa	16	134.	Bahrain	9
109.	Vanuatu	16	135.	Cook Islands	9
110.	Albania	15	136.	Costa Rica	9
111.	Armenia	15	137.	Lebanon	9
112.	Jamaica	15	138.	Maldives	9
113.	Mexico	15	139.	Russian Federation	9
114.	Tunisia	15	140.	Sri Lanka	9
115.	El Salvador	14	141.	Ukraine	9
116.	Libya	14	142.	Chile	8
117.	Syrian Arab Republic	14	143.	Latvia	8
118.	Argentina	13	144.	Malaysia	8
119.	Brazil	13	145.	Saint Kitts and Nevis	8
120.	China	13	146.	Saudi Arabia	8
121.	Mauritius	13	147.	United Arab Emirates	8
122.	Turkey	13	148.	Brunei Darussalam	7
123.	Venezuela (Bolivarian Republic of)	13	149.	Qatar	7
124.	Dominica	12	150.	Slovakia	7
125.	Grenada	12	151.	The former Yugoslav Republic of Macedonia	7
126.	Seychelles	12	152.	Uruguay	7

Sl. No.	Countries and areas	Female U5MR, 2012	Sl. No.	Countries and areas	Female U5MR, 2012
153.	Bosnia and Herzegovina	6	175.	Monaco	4
154.	Hungary	6	176.	Netherlands	4
155.	Malta	6	177.	Republic of Korea	4
156.	Montenegro	6	178.	Spain	4
157.	Serbia	6	179.	Switzerland	4
158.	United States	6	180.	United Kingdom	4
159.	Belarus	5	181.	Andorra	3
160.	Canada	5	182.	Cyprus	3
161.	Cuba	5	183.	Czech Republic	3
162.	Lithuania	5	184.	Denmark	3
163.	New Zealand	5	185.	Estonia	3
164.	Poland	5	186.	Finland	3
165.	Australia	4	187.	Japan	3
166.	Austria	4	188.	Norway	3
167.	Belgium	4	189.	Portugal	3
168.	Croatia	4	190.	San Marino	3
169.	France	4	191.	Singapore	3
170.	Germany	4	192.	Slovenia	3
171.	Greece	4	193.	Sweden	3
172.	Ireland	4	194.	Iceland	2
173.	Israel	4	195.	Luxembourg	2
174.	Italy	4		WORLD	46

Non-disbursement of loans under PMRY

†3679. SHRI PREM CHAND GUPTA : Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state: .

(a) whether youths in various States including Jharkhand and Bihar are not being offered loans under the Pradhan Mantri Rojgar Yojana (PMRY);

(b) if so, the details thereof and the response of Government thereto;

†Original notice of the question was received in Hindi.